

HIGH COURT OF JAMMU AND KASHMIR AT SRINGAR

CORRIGENDUM

Please read actual date of extension till **13-03-2017** instead of 13-3-2016 of Ms Asifa Rasool D/O Ghulam Rasool Magrey issued vide Extension of Provisional Notification No.80 dated:16-04-2016.

By Order

(Mohammad Yasin Beigh)
Joint Registrar(Admn.)

20-07-16

No. 15736-4/16 Dated 26.7.16

Copy forwarded to the:-

- 1-7 Principal District & Sessions Judge, Jammu / Kishtwar.
2. Secretary, Bar Council of India, New Delhi.
3. Manager, Government Press, Srinagar for publication in the next issue of Government Gazette
- 4-4 President Bar Association, Jammu/ Kishtwar.
5. In charge N.I.C. High Court of J&K Srinagar for uploading on the website
6. Ms Asifa Rasool D/O Ghulam Rasool Magrey R/O Nowabad near India Cake House, Jammu.

Joint Registrar(Admn.)

20-07-16